

श्री गोविन्द बल्लभ पन्त : क्या जानना चाहते हैं ?

श्री पा० ना० राजभोज : यह कि प्राहिबिशन कितने राज्यों में शुरू है ?

श्री गोविन्द बल्लभ पन्त : बाजी जगहों में तो बिल्कुल पूरा प्राहिबिशन है, बाजी जगहों में कुछ हिस्से में है और शायद कुछ स्टेट्स ऐसे भी हैं जहां कुछ भी नहीं है।

SHRI B. K. P. SINHA: By what year will Government be enforcing total prohibition in the Union Territories?

SHRI GOVIND BALLABH PANT: Well, I think Government should not be indulging in speculations.

SHRI B. K. P. SINHA: May I know, in view of the answer of the hon. Minister, whether the Government's resolve to enforce prohibition has been weakened by the propaganda of the wine and toddy interests?

SHRI GOVIND BALLABH PANT: I could not follow the question.

SHRI B. K. P. SINHA: Since the hon. Minister said that the Government should not indulge in speculations, I want to know whether Government's resolve to introduce total prohibition has weakened because of the propaganda of the wine and toddy interests?

SHRI GOVIND BALLABH PANT: I don't quite know, the subject really comes within the purview of the States and the Centre does not compel the States to adopt any particular line.

SHRI B. K. P. SINHA: I mean in the Union Territories.

SHRI GOVIND BALLABH PANT: The Union Territories? What is the particular question?

SHRI B. K. P. SINHA: By what time do they wish to introduce prohibition there and if they are not introducing

it, I want to know whether their resolution to enforce total prohibition has been weakened by the propaganda, as I said, of the wine and toddy interests?

SHRI GOVIND BALLABH PANT: No time schedule has been prescribed so far.

SHRI DEOKINANDAN NARAYAN: Sir, just one question.

MR. CHAIRMAN: No, that will do.

PROPOSAL TO ESTABLISH A NAVAL SCHOOL AT VISAKHAPATNAM

*407. SHRI V. VENKATARAMANA: Will the Minister of DEFENCE be pleased to state:

(a) whether there was a proposal under Government's consideration to establish a Naval School at Visakhapatnam; and

(b) if the answer to part (a) above be in the affirmative, whether that proposal has now been dropped, and if so, why?

THE DEPUTY MINISTER OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) A Naval School (Boys Training Establishment) is already in existence at Visakhapatnam.

(b) Does not arise.

SHRI V. VENKATARAMANA: Is it a fact that there is some other proposal to have another naval training school there?

SHRI K. RAGHURAMAIAH: Considering our defence requirements, at the moment, there is no such proposal.

SHRI V. PRASAD RAO: Was there any proposal at any time to start a higher school for training there at Visakhapatnam?

SHRI K. RAGHURAMAIAH: What we have at Visakhapatnam is a basic training school.

SHRI V. PRASAD RAO: I mean a school for higher training. My question is whether at any time they had considered starting a higher training school at Visakhapatnam?

SHRI K. RAGHURAMAIAH: I cannot say whether at any time it was considered; all I can say is that at the moment there is no such proposal.

SHRI V. C. KESAVA RAO: May I know whether the Cocanada Municipality had represented to the Central Government to start a naval institute at Cocanada?

SHRI K. RAGHURAMAIAH: I recollect there was some such communication.

SHRI B. K. P. SINHA: In this school, may I know whether training is imparted to the cadets of the Merchant Navy also? Is training imparted to the boys of the Indian Merchant Navy also, or is it given only to the boys of the defence establishment?

SHRI K. RAGHURAMAIAH: It is confined to defence training.

*408. [Transferred to 12th March, 1958.]

सरकारी कर्मचारियों के महंगाई भत्ते में वृद्धि

*४०९. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) पे कमीशन की सिफारिश पर २५० रुपये अथवा उससे कम मासिक वेतन पाने वाले जिन सरकारी कर्मचारियों के महंगाई भत्ते में ५ रुपये की वृद्धि की गई है उनकी संख्या फरवरी, १९५८ के अखिर में कितनी थी ; और

(ख) उपरोक्त सरकारी कर्मचारियों के अतिरिक्त जिन अन्य कर्मचारियों के महंगाई भत्ते में यह वृद्धि की गई है उनकी संख्या क्या है ?

†[INCREASE IN DEARNESS ALLOWANCE OF GOVERNMENT EMPLOYEES

*409. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) the number of Government employees drawing monthly salary of Rs. 250 or less as at the end of February 1958, who have been given increase of Rs. 5 in the dearness allowance on the recommendation of the Pay Commission; and

(b) the number of Government employees other than those mentioned above to whom this increase in dearness allowance has also been given?]

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). The required information is not available and its collection will involve undue labour and time which would not be commensurate with the results achieved.

According to information collected by the Central Statistical Organisation, the number of Central Government servants drawing pay upto Rs. 250 per month was 15,80,243 on the 30th June, 1955. The number was 12,038 in the pay range above Rs. 250 and upto and including Rs. 300 per month to which range the interim relief of Rs. 5 per month has been extended by way of marginal concession.

‡[वित्त उपमंत्री (श्री बी० आर० भगत):
(क) और (ख) जो सूचना मांगी गयी है वह उपलब्ध नहीं है और उसे प्राप्त करने के लिये जितना परिश्रम करना पड़ेगा और जितना समय लगेगा वह परिणाम को देखते हुए बहुत अधिक होगा ।

केन्द्रीय अंक्रमकलन संगठन (सेण्ट्रल स्टैटिस्टिकल आर्गनाइजेशन) ने जो सूचना इकट्ठी की है उसके अनुसार, केन्द्रीय सरकार के २५० रुपये तक मासिक वेतन पाने वाले

†[] English translation.

‡[] Hindi translation.